

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

59

C.S.A. No. 43/(MAH)/2017
M.A. No. 50/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

NAME OF THE PARTIES: M/s. Windermere Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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59. Mr. Krishnaa Dutta. a/w.

Mr. Pheroze Mehta

Mr. Swapnil Gupta i/b.

Argus Partners...

[Handwritten Signature]

ORDER

MA 50/2017 IN CSA No. 43/230-232/NCLT/MB/MAH/2017
MA 51/2017 IN CSA No. 44/230-232/NCLT/MB/MAH/2017
MA 52/2017 IN CSA No. 45/230-232/NCLT/MB/MAH/2017
MA 53/2017 IN CSA No. 46/230-232/NCLT/MB/MAH/2017
MA 54/2017 IN CSA No. 47/230-232/NCLT/MB/MAH/2017
CSA No. 243/230-232/NCLT/MB/MAH/2017

Separate Order issued.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)